

LOK SABHA

Wednesday, August 22, 1962/Sravana
31, 1884 (Saka).

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair.]

ORAL ANSWERS TO QUESTIONS

Situation in Nagaland

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*518 { Shri Harish Chandra Mathur:
Shri D. C. Sharma:

Will the Prime Minister be pleased
to state:

(a) whether Shri Shilu Ao, Chief
Executive Councillor, Nagaland had
met the Prime Minister in June last;
and

(b) what is his assessment of the
situation and suggestions for further
improvement?

The Parliamentary Secretary to the
Minister of External Affairs (Shri S. C.
Jamir): (a) Yes.

(b) Shri Shilu Ao's assessment was
that the morale of the hostiles was
low and central direction of their ac-
tivities had been non-existent for
some time. The small bands into
which the hostiles had been split up
were short of men, money and equip-
ment. Shri Shilu Ao's broad view
with regard to the future course of
action which agreed with ours, was
that the present pace of development
work should be maintained and, if
necessary, increased and that the
degree of pressure exerted by the
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Security Forces against the hostiles
should continue.

Shri Harish Chandra Mathur: May
I know what administrative deficien-
cies in particular, in respect of the
strength of staff and personnel, were
referred to by him and what is the
nature of these deficiencies and Gov-
ernment's reaction to it?

Shri S. C. Jamir: Actually, he came
here to attend the Community Deve-
lopment Conference, and he had some
administrative matters regarding the
organisation of the Nagaland Secre-
tariat as well as the formation of
directorates for various departments.
These matters were discussed and
analysed

Shri Harish Chandra Mathur: May
I know to what extent the position
of the rebel Nagas has been weak-
ened and what positive actions are be-
ing taken by way of development and
national integration?

Shri S. C. Jamir: The Security
Forces are giving continuous pressure
on the hostiles and that has reduced
hostile activities. The positive action
is that not only they defeat the hos-
tiles but they apprehend and arrest
those people who are helping the
hostiles. In fact the Security regula-
tions enable the Nagaland Government
to apprehend and arrest those persons
who are indulging in this kind of
activity.

Shri Harish Chandra Mathur: I am
afraid the hon. Parliamentary Secre-
tary did not answer my question
about national integration and also
the extent to which the rebel position
has been weakened.

The Prime Minister and Minister of
External Affairs and Minister of

Atomic Energy (Shri Jawaharlal Nehru): There are two Bills introduced which aim at that—the two Nagaland Bills.

Shri D. C. Sharma: May I know if the latest move of Phizo going to Pakistan and going abroad to U.S.A. to extend his activities has had any repercussions in Nagaland?

Shri S. C. Jamir: Definitely, there are some repercussions on the hostiles, not on the masses, because people, as a whole, know that independence is not possible and it is out of question. Moreover, Phizo, as I have stated, is a British citizen; and so he cannot take up the Naga case anywhere.

Shri Hem Barua: May I know if it is a fact that the astonishing revelation made by a London News Magazine called Topic that Government has, in its possession, certain documents to show that big business interests in Calcutta, jointly owned by British and Indians, were helping the Naga hostiles through finances? If so, may I know whether that matter was discussed between Shri Shilu Ao and our Prime Minister?

Shri S. C. Jamir: Except the administrative matters no such discussion was held with Shri Shilu Ao.

Shri Jaipal Singh: Since, in the two Bills which the Prime Minister has presented to us—or rather introduced in the House—no particular mention is made about a Public Service Commission for this would-be State of Nagaland, may I know whether in the talks last June there was any specific mention made of personnel for this new State being, as far as possible, of local people? Was there any specific demand or even suggestion towards that?

Shri Jawaharlal Nehru: What was the suggestion about, as far as possible, local people?

Shri Jaipal Singh: Whether any indication was given in the talks, last June, that for some time, for some years at least, the Secretariat, the

services and so forth, should, as far as possible be of Nagas only?

Shri Jawaharlal Nehru: It is presumed that it will be in charge of the Naga leaders there and it is up to them. And, I suppose they require some specialised knowledge, fully, of the Naga people

Barter Deal for Sugar

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*519. { **Shri Subodh Hansda:**
Dr. P. N. Khan:
Shri Basumatari:
Shri S. C. Samanta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the State Trading Corporation has entered into some barter deal for sugar;

(b) if so, what are the articles or goods to be imported in exchange of sugar; and

(c) with which countries this barter has been arranged?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) Fertilizers and to some extent wood pulp, newsprint and Staple Fibre. Generally 50 per cent of the barter for sugar is for cash.

(c) Countries in West Europe, West Asia, East Africa, Malaya, Singapore and Canada.

Shri Subodh Hansda: What is the total quantity of sugar that is exported under the barter?

Shri Manubhai Shah: We have exported in the first seven months of 1962 2,10,000 tons and we have contracted on a firm basis for another 2,20,000 tons. That is, for the year 1962, it will come to 4,30,000 tons.

Shri Subodh Hansda: May I know if there is any time schedule for the export of sugar to these countries?